

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**O R D E R**

In partial modification to this earlier office orders, the following Judicial Officers are hereby authorized to act as Officer In-Charge/Link Officer In-Charge of the Branches (Central), Tis Hazari Courts, Delhi as mentioned against their names, with immediate effect:-

S. N	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Judicial Branch (Central)	Sh. Rajesh Kumar Goel District Judge Comm.Court-02 (Central)	Sh. Devendra Kr. Sharma District Judge Comm.Court-03 (Central)
2	Administration Branch-I	Sh. Sanjay Bansal Chairman IT & Digitization Delhi District Courts	Sh. Rajesh Kumar Goel District Judge Comm.Court-02 (Central)
3	1. Administration Branch-III  2. Administrative work in Hindi respect of personal file.	Sh. Vineet Kumar ASJ-02 (West)	Sh. Anil Antil District Judge-15 (Central)
4	RTI Branch (Central)	Sh. Pankaj Arora District Judge-16 (Central)	Ms. Mahima Rai Singh District Judge-02 (Central)
5	Record Room (Criminal, Civil & Sessions)	Ms. Mahima Rai Singh District Judge-02 (Central)	Sh. Sachin Gupta ASJ (SC-POCSO) (Central)
6	Security Cell (Tis Hazari Courts Complex)	Sh. Naveen Kumar Kashyap Judge Family Court-02 (Central)	Sh. Vineet Kumar ASJ-02 (West)
7	Digitization Cell (Central and Centralized Digitization Committee)	Sh. Tarun Yogesh District Judge-13 (Central)	Sh. Sumeet Anand District Judge-11 (Central)
8	E-Sewa Kendra-cum-Facilitation Center (Central)	Sh. Devendra Kr. Sharma District Judge Comm.Court-03 (Central)	Sh. Manoj Kumar District Judge Comm.Court-05 (Central)
9	Filing Section	Sh. Naresh Kr. Malhotra District Judge Comm.Court-06 (West)	Sh. Virender Kumar Kharta ASJ (FTC)-02 (Central)
10	R&I Branch (Central)	Sh. Naresh Kr. Malhotra District Judge Comm.Court-06 (West)	Ms. Vineeta Goyal Pr. Judge Family Court (Central)
11	Disaster Management Cell	Sh. Arvind Bansal District Judge-05	Sh. Chander Mohan District Judge-14
12	Head of Office Power conferred under Rule		

14	<b>Nodal Officer</b> (In Dealing with EODB)	Sh. Sanjay Bansal Chairman IT & Digitization Delhi District Courts	Sh. Bharat Aggarwal Ld. ACJ-CCJ-ARC (Central)
15	<b>Nodal Officer</b> to check and verify the uploaded data on the portals of DOJs by the Judl. Branch, Central (POCSO)		
16	<b>Website Nodal Officer</b>		Sh. Vinay Singhal District Judge-09 (Central)
17	Supervision of work of uploading of circulars on Website.	Sh. Tarun Yogesh District Judge-13 (Central)	
18	<b>Nodal Officer</b> Centralized Computer Committee		Ms. Sana Khan Civil Judge-05 (Central)
19	First Appellate Authority, RTI Act	Ms. Shivali Sharma District Judge-06 (Central)	Ms. Mayuri Singh District Judge-03 (Central)
20	<b>Nodal Officer</b> To promote the sports culture and organize sports events, for all the Judicial Officers on Deputation.	Ms. Neha Pandey JSCC-ASCJ-GJ-02 (West)	-----

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)

Delhi

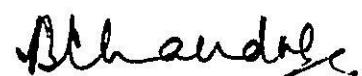
No. 10291 - 350 /F.1(3)/Gaz/2026

Dated 11 FEB 2026 902

Subject:- Authorization of Officer In-Charge/Link Officer In-Charge (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, all branches of (Central), Tis Hazari Courts, Delhi.
5. The DDO, Accounts Branch, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)

Delhi